

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:344

ANSWERED ON:24.11.2005

TRIBUNAL FOR ARMED FORCES PERSONNEL

Chavda Shri Harisinh Pratapsinh;Gaikwad Shri Eknath Mahadeo;Mahato Shri Bir Sing;Mane Smt. Nivedita;Owaisi Shri Asaduddin;Singh Shri Kirti Vardhan

Will the Minister of DEFENCE be pleased to state:

- (a) the number of personnel court martialled during each of the last three years and current year so far;
- (b) the number of such cases taken out by the personnel before the civil judiciary;
- (c) whether the Government has realized the need for settlement of cases and appeals of the defence forces inside their jurisdiction;
- (d) if so, whether the Government is considering to set up a tribunal for the armed forces personnel to adjudicate on disputes and complaints regarding service matters and on appeals arising out of the court martial; and
- (e) if so, the time by which it is likely to be set up?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) The number of personnel court martialled during the last three years and the current year so far, in the Armed Forces is as under:-

Year	2002	2003	2004	2005
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Army	1031	945	842	553
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Navy	14	12	12	8
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Air Force	82	74	64	33
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(b) The number of cases pending before the civil judiciary relating to courts martial are 973.

(c) Yes, Sir.

(d) & (e): Government has taken a decision to set up an Armed Forces Tribunal.